

The representatives of the shopkeepers/residents generally appreciated the benefits and did not press their objections any further excepting in 5 localities in which the construction has been abandoned in one case and remains suspended in the other cases.

#### **Commissioning of Safdarjung Fly Over**

2161 SHRI M. KATHAMUTHU: Will the Minister of WORKS AND HOUSING be pleased to state—

(a) whether the construction of Safdarjung fly over has been completed, and

(b) if so, when traffic will be allowed to pass over this?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Yes

(b) Load tests are being carried out by the Central Road Research Institute, New Delhi. After the successful completion of these tests, the fly-over will be opened to traffic.

#### **Proposal for formation of Students Welfare Units**

2162 SHRI M. KATHAMUTHU: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state—

(a) whether there was a proposal under consideration for formation of Students Welfare Units; and

(b) if so, the salient features thereof and the steps being taken in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) and (b). A Unit has been constituted in the Ministry of Education to look into some of immediate requirements of students.

#### **Vanaspati costing more than controlled price in Gujarat**

2163. SHRI D. D. DESAI: Will the Minister of AGRICULTURE be pleased to state—

(a) whether Government have seen the press report of 24th May, 1974 that Vanaspati is costing 50 per cent more than the controlled price in Gujarat, and

(b) whether 600 tonnes of Vanaspati was allotted to States out of which only 250 tonnes were sold in the market?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) A press news, with the heading, "Cement, Vanaspati cost more in Gujarat" was published in Hindustan Times of the 24th May, 1974.

(b) There is no centralised control on the distribution and movement of vanaspati, and consequently the question of allotment to States does not arise.

#### **Milk production in Gujarat**

2164 SHRI D. D. DESAI: Will the Minister of AGRICULTURE be pleased to state—

(a) whether milk production in Gujarat has dropped from 1.7 million tonnes to 1.3 million tonnes per year in recent years;

(b) if so, the reasons thereof;

(c) whether Government intend to intensify the cross breeding programme of cattle in the State,

(d) whether cross-breeding has failed where management, feeding and disease control means were not available; and

(e) if so, the steps being taken to correct these shortcomings?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) to (e).

91 **Written Answers** **AUGUST 12, 1974** **Written Answers** 92  
 The information is being collected and will be placed on the table of Lok Sabha as soon as received.

**Enquiry into misappropriation in National Agro-Industrial Corporation, Delhi**

2165 **SHRI BIRENDER SINGH**  
**RAO**  
**SHRI MUKHTIAR SINGH**  
**MALIK**

Will the Minister of AGRICULTURE be pleased to state

(a) whether the Central Bureau of Investigation have since completed the inquiry into the misappropriation of funds by the National Agro-Industrial Corporation, Delhi,

(b) if so, the findings thereof, and

(c) action taken against the persons responsible?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P SHINDE)

(a) No Sir

(b) Does not arise

(c) This would be examined only after the receipt of the final report and the relevant records of this Ministry from the CBI

**Production and Marketing of certified cotton seeds as recommended by National Commission on Agriculture**

2166 **SHRI BIRENDER SINGH**  
**RAO**  
**SHRI MUKHTIAR SINGH**  
**MALIK**

Will the Minister of AGRICULTURE be pleased to state

(a) whether National Commission on Agriculture recommended for the production and marketing of the certified cotton seeds, and

(b) if so, these recommendations and how Government propose to implement the same?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P SHINDE)

(a) The National Commission on Agriculture have not submitted any separate report or made any specific recommendation on the production and marketing of certified cotton seeds

(b) Does not arise

**Percentage of Groundnut Oil in Vanaspathi during 1972-73 and 1973-74**

2167 **SHRI BIRENDER SINGH**  
**RAO**  
**SHRI MUKHTIAR SINGH**  
**MALIK**

Will the Minister of AGRICULTURE be pleased to state

(a) what was the percentage of groundnut oil in Vanaspathi during the years 1972-73 and 1973-74,

(b) what is the permissible percentage of groundnut in Vanaspathi during the current financial year, and

(c) the reasons for difference in the percentage of groundnut oil?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B P MAURYA) (a) and (b)

Zone	1972-73 (Actual)	1973-74 (Actual)	1974-75 (Maximum permissible limits)
North	51.2	26.3	55.0
South	66.4	40.4	70.0
East	54.0	13.7	60.0
West	49.5	30.0	55.0
All India average	52.3	27.8	.